GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †3842 TO BE ANSWERED ON 24.03.2025

Encourage Sports Talents in Rural Areas

†3842. Shri Rahul Kaswan:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has prepared any scheme to encourage and train sports talents in rural areas;
- (b) if so, the details thereof and the quantum of amount spent during the last five years, State-wise, including Rajasthan;
- (c) whether the maximum number of players who have made a name in sports at national and international level are from Rajasthan and Haryana;
- (d) if so, the details thereof during the last five years, sports and rank-wise; and
- (e) whether the Government intend to prepare any special provision and plan to encourage sports talents in rural areas of the country, if so, the details thereof?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

- (a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including preparing scheme to encourage and train sports talents in rural areas, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs & Sports (MYAS) implements the following schemes for the development of sports across the country:
- (i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports

Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry (https://yas.nic.in) and the Sports Authority of India (https://sportsauthorityofindia.nic.in).

Funds are allocated scheme-wise and not State-wise in this Ministry. The details of the funds allocated and expenditure incurred by this Ministry under various sports promotional schemes during the last five years across the country, including in the State of Rajasthan, are as under:

(in Rs. crore)

S. No.	Financial Year	Funds allocated	Expenditure incurred
1	2019-20	2000.00	1989.39
2	2020-21	1313.40	1304.12
3	2021-22	1993.00	1748.76
4	2022-23	1907.69	1879.99
5	2023-24	2380.86	2329.35

- (c) and (d) As the responsibility for registering athletes for participation in various national events lies with the respective State Sports Federations, and the responsibility for international events lies with the concerned National Sports Federations, the Ministry of Youth Affairs and Sports does not maintain data on State-wise participation of athletes in national and international sports events.
- (e) Under the component, "Sports Competition and Talent Development" of the Khelo India Scheme, talented sportspersons nationwide, are identified as a Khelo India Athlete (KIA). Selection of these athletes is based on their outstanding performance in events such as the Khelo India Games, National Championships, and through open and transparent selection trials organized by the relevant National Sports Federations and the School Games Federation of India. Selection of Khelo India Athletes (KIAs) is done on merit through set protocols by the Talent Identification Development Committee (TIDC). Further, Under the component "Khelo India Centres & Sports Academies" of Khelo India Scheme, the identified talents are given option to join the accredited Khelo India academies and also provided financial assistance of Rs. 6.28 Lakh per annum [including Rs 1.20 Lakh as Out of Pocket Allowance (OPA)] towards training expenses, coaching, competitions exposure, education, equipment support, scientific support etc.
